

(b) and (c). A copy of the press note dated 25th July, 1980 issued by the Government of Assam clarifying the reports in this regard is laid on the Table of the House. [Placed in Library. See No. LT-1229/80].

**Proposal to convert the Coimbatore Municipality into a Corporation**

7035. SHRI ERA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the proposal to convert the Coimbatore Municipality into a Corporation has been sent by the Tamil Nadu Government to the Central Government for President's assent; and

(b) if so, at what stage the matter stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). The Government of Tamil Nadu have sent the Coimbatore City Municipal Corporation Bill, 1979 for previous sanction of the President under proviso to Article 304(b) of the Constitution before its introduction in the State Legislature. They have not sent any such Bill for the assent of the President so far.

Previous sanction of the President under Article 304(b) of the Constitution for introduction of the above-mentioned Tamil Nadu Bill in the State Legislature was conveyed to the State Government on 15th July, 1980 alongwith some observations.

**Industrial Development in Tamil Nadu**

7036. SHRI C. CHINNASAMY: Will the Minister of INDUSTRY be pleased to state:

(a) the rank of Tamil Nadu in industrial development since 1975;

(b) the reasons for decline if any; and

(c) the quantum of Central investment in Tamil Nadu since 1975?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANNA): (a) Statistics relating to gross value of industrial production in the registered factories are available upto 1977-78. The State of Tamil Nadu ranked 4th in industrial production in 1975-76 but rose to occupy the 3rd position in 1977-78.

(b) Does not arise.

(c) The Central Public Sector Enterprises having their units and establishments in Tamil Nadu have increased their gross block from Rs. 384.5 crores on 31-3-1975 to Rs. 615.78 crores on 31-3-1979.

**News item captioned "Another Chinese Balloon Lands"**

7037. SHRI BAPUSAHEB PARULKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news item published in the "Sunday Standard" dated the 13th July, 1980 captioned "Another Chinese balloon lands"; and

(b) the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) One plastic balloon had fallen down on the outskirts of village Pratapgarh of Amreli District on the 10th July, 1980. Leaflets in Chinese, some biscuit packets, underwears etc.